Title: Observation regarding notices under Rule 193 and Rule 184.

MADAM SPEAKER: Hon. Members, I have received notices under Rule 193 from Shri Shailendra Kumar and Shrimati Harsimrat Kaur Badal. I have also received notices of Motion under Rule 184 from Dr. Bhola Singh and Shri Shailendra Kumar. The notices seek to raise discussion on the need for an effective and strong Lokpal Bill including discussion on private Lokpal Bills drafted by outside agencies.

I have also received notices from Sarvashri Jagdambika Pal, Sandeep Dikshit, Vijay Bahuguna and Bhakta Charan Das under Rule 193 for raising a discussion on the document 'Jan Lok Pal Bill' drafted by members of the Civil Society under the leadership of Shri Anna Hazare as also the proposals by prominent Civil Society groups and eminent citizens for addressing issues of corruption.

The notices have just been received. They are under my consideration and I will be giving my decision very early.

...(Interruptions)